

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/10/IB/2018

PETITION NUMBER

: TCP/10/(IB)/2017

NAME OF THE PETITIONER(S)

: NETHERLANDS OPERATING CO B.V

NAME OF THE RESPONDENT(S)

: VENKATRAMAN RAO NAGARAJAN & 1

**UNDER SECTION** 

: 11

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

RSCBIL AMANIAN
ADV

(for RI)

ORDER

Counsel for Applicant present. Counsel for R1 present and submitted that the 1<sup>st</sup> Respondent is not an RP in the matter because Mr. Rajendran Shanmugam has been appointed as RP so the name of the 1<sup>st</sup> Respondent stands deleted. Counsel for RP submitted that he has already served notice on R2 as per the direction given on 05.01.2018. Counsel for RP is directed to file an affidavit along with proof of service. Put up on **07.02.2018** at **10.30 A.M.** 

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk